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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited  
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE DESIGNATION

REPRESENTATION BY WHOM

① TK Bhaskar  
Swetha Vasudevan  
Keerthi .K

Counsel for the  
Petitioner



2. S. Manjula Senior Adr  
For Adr. Vidhya Shankar

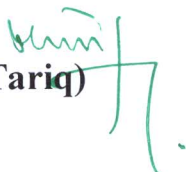
For Respondents



**ORDER**

Ms Swetha Vasudevan, counsel for petitioner present. Ms S Manjula, representing senior counsel for respondents present. Both the counsels sought time for submitting final arguments. Put up on **07.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

